

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
R Vasuki

**MAIN PETITION NUMBER** :CP(IB)/81(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA/916(CHE)/2023

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**ORDER**

Present: Ms. Vaiduriya, Ld. Counsel for the Petitioner.

Shri. K. Sivalingam, IRP is person.

Shri. Chenchu Nikil, Ld. Counsel for the Respondent.

IRP report is already available on record.

Despite giving time, the Respondent has not filed any objection to the petition as well as the report.

List the petition for hearing on **19.07.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs